

16.14 hrs.

Prevention of Social Disabilities Bill

[English]

SHRI KASHIRAM RANA (Surat) : I beg to move for leave to introduce a Bill to prevent the imposition of social disabilities by a member or members of a community on a member or members of his or their own community, to provide for penalty for such an act or acts and for matters connected therewith

MR SPEAKER : The question is "That leave be granted to introduce Bill to prevent the imposition of social disabilities by a member or members of a community on a member or members of his or their own community, to provide for penalties for such an act or acts and for matters connected therewith"

The motion was adopted

SHRI KASHIRAM RANA : I introduce the Bill

16.24 hrs.

High Court of Gujarat (Establishment of a Permanent Bench at Surat) Bill*

[English]

SHRI KASHIRAM RANA (Surat) : I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench

of the High Court of Gujarat at Surat.

MR. SPEAKER : The question is : "That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Gujarat at Surat".

The motion was adopted.

SHRI KASHIRAM RANA : I introduce the Bill

16.24 hrs.

Constitution (Amendment) Bill*

(Insertion of New Article 26-A)
[English]

SHRI BHOGENDRA JHA (Madhubani) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR SPEAKER : The question is "That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted.

SHRI BHOGENDRA JHA: Introduce the Bill

16.03 hrs.

Constitution (Amendment) Bill*

(Substitution of New Schedule for Fifth Schedule)

[English]

SHRI BHOGENDRA JHA (Madhubani) : I beg to move for

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